PUBLIC ANNOUNCEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF NAGARJUNA AGRI TECH LIMITED

Regd. Office: No.56, Nagarjuna Hills, Punjagutta, Hyderabad – 500 082 (India)

This Corrigendum to the Public Announcement is being issued by Keynote Corporate Services Limited (**"Manager to the Offer"**), on behalf of Sweet Solutions Limited (**"Acquirer"/ "SSL"**) to the equity shareholders of Nagarjuna Agri Tech Limited (**"NATL"/ "Target Company"**) pursuant to Regulation 10 of the Securities and Exchange Board of India (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 & subsequent amendments thereto (hereinafter referred to as the **"Regulations"**). This Public Announcement is issued pursuant to changes/amendments as advised by SEBI vide their letter no. CFD/DCR/TO/HB/80303/06 dated 21/11/2006 and should be read in conjunction with the original Public Announcement and the Letter of Offer sent to the equity shareholders of NATL.

Equity Shareholders are requested to note following changes in the original Public Announcement of the Open Offer made on 04/04/2006.

1. The revised activity schedule of the Offer is as follows:

Activity	Original		Revised	
	Date	Day	Date	Day
Public Announcement	04/04/2006	Tuesday	04/04/2006	Tuesday
Last date for a competitive bid	24/04/2006	Monday	24/04/2006	Monday
Specified Date	28/04/2006	Friday	28/04/2006	Friday
Date by which the Letter of Offer will be dispatched to the shareholders	18/05/2006	Thursday	04/12/2006	Monday
Date of opening of the Offer	27/05/2006	Saturday	09/12/2006	Saturday
Last date for revising the offer price/ number of shares	05/06/2006	Monday	15/12/2006	Friday
Last date for withdrawal of acceptance	09/06/2006	Friday	21/12/2006	Thursday
Date of closing of the Offer	15/06/2006	Thursday	28/12/2006	Thursday
Date by which the acceptance/rejection would be intimated and the corresponding payment for the acquired shares and/or the share certificate(s)/demat delivery instruction for the rejected Shares will be dispatched/issued.	29/06/2006	Thursday	12/01/2007	Friday

2. **Current Status of Listing of equity shares of NATL:** The proposed allotment of 20,00,000 equity shares of Rs.10/- each at par and 20,00,000 warrants to SSL, as mentioned in the original public announcement is subject to the receipt of in-principle approval from BSE. BSE, vide its letter no. List/sdm/rk/kj/2006 dated 13/04/2006 advised NATL that it should consider issue of securities on preferential basis, only after lapse of suitable period as and when the suspension of trading in the securities of the Company is revoked by BSE. NATL applied to BSE for revocation of suspension. BSE vide their letter no. CRD/OT/2006/104 dated 25/07/2006 has informed NATL that the internal committee has decided to reject the request for revocation of suspension on account of (1) The Company has accumulated losses. (2) The company has not signed with both the depositories. (3) The company has a negative networth and NATL to make fresh request for revocation after (1) Submitting results for September 2006. (2) Completing the open offer. (3) Wiping off the accumulated losses and having a positive networth. (4) Signing with the depositories.

   The Company approached BSE vide their letter dated 31/07/2006 informing them about the present status. The Company informed BSE that the networth of the Company is positive as on 31/03/2006. Subsequently NATL has completed the procedure relating to dematerialization of shares. The ISIN number allotted to the Company is INE 793H01017. The Company has applied fresh to BSE for revocation of suspension vide its letter dated 20/11/2006. On revocation of suspension by BSE the Company will approach BSE for in-principle approval, as advised.

   This announcement is being made with a view to apprise the shareholders of NATL of the aforesaid changes. A copy of this Public announcement will become available on SEBI website www.sebi.gov.in. Eligible persons to the Offer may also download a copy of Form of Acceptance cum Acknowledgement, letter of offer, form of withdrawal which will also be made available on SEBI's website from the offer opening date i.e; 09/12/2006 and apply in the same.

Issued by Manager to the Offer on behalf of the Acquirer :

KEYNOTE
CORPORATE SERVICES LTD

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Place: Mumbai
Date: 06/12/2006